

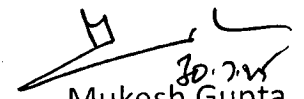
**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI - 110066**

Date : 30.07.2025

**NOTICE**

Division Bench matters listed on 30.07.2025 before Court No. 1 will be taken up at 2:30 pm.

By Order,

  
Mukesh Gupta  
(Deputy Registrar)

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Members, CESTAT, New Delhi.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy/Assistant Registrar, CESTAT, New Delhi.
5. Bar Association/Office of Chief Commissioner (AR), New Delhi.
6. Website/Notice Board/Guard file.